## F. No. 01(05)/Circular/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi -110066

Date: 18.02.2019

## **PUBLIC NOTICE NO. 3/2019**

The practice of issuing adjournment notice is dispensed herewith in view of the uploading of Daily Orders on the website. All concerned may find the status of listed matters from the website <a href="www.cestatnew.gov.in">www.cestatnew.gov.in</a> using the hyperlink "Daily Orders" or "Court Proceedings". Orders under detailed dictation will be uploaded separately and will be available in the link "Final Order". The parties may take notice of the adjourned dates from the website and attend the hearing without further notice from the Tribunal. In case the Bench does not sit for any reason the adjourned dates of the listed matters will be uploaded in the "Court Proceedings".

By Order,

(Bineesh Kumar K.S) Registrar

## Copy to:

- SPS to Hon'ble President, CESTAT, Delhi/ Hon'ble Members, All Benches
- 2. Dy. / Asstt. Registrars and Technical Officers, CESTAT, all Benches (with direction to stop issuance of adjournment notice unless specifically directed by the Bench).
- Chief Commissioners/Commissioners, Customs Excise and Service Tax all India (with request to serve copy of Daily Orders whenever Bench so directs on the Assessee through field officers and send a report of service to the concerned Registry/ Bench.)
- Chief Commissioner (AR), CESTAT, Delhi/ Commissioner (AR), Mumbai, Kolkata, Chennai, Bangalore, Ahmedabad, Allahabad, Hyderabad and Chandigarh.
- 5. Bar Association, CESTAT, Delhi, Mumbai, Kolkata, Chennai, Bangalore, Ahmedabad, Allahabad, Hyderabad and Chandigarh.
- 6. Chairman, CBIC, New Delhi
- 7. Under Secretary, Ad.1C, Deptt. of Revenue, North Block, New Delhi
- 8. PA to Registrar, CESTAT, New Delhi
- 9. Office copy/ Guard file/Notice Board/ Website

Asstt. Registrar